

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.22
CP No. 71/15 (TP No. 79/16)

IN THE MATTER OF:

S. Jayvikram & 2 Ors.

... Petitioner

v.

M/s. Sorke Chandrasenan Hospitals (P) Ltd. & 6 Ors. ...

Respondent

Order Under Section 397/398 of Companies Act, 1956

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP No. 71/15 (TP No. 79/16) is adjourned to 11.09.2021.


..19/08

BY ORDER
(COURT OFFICER)

Brunda